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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 13142/2022 AND CM APPL. 39842/2022**

SH KANWAR PAL

..... Petitioner

Through: Mr. Avijit Singh, Mr. Mridul Jhalani,
Mr. Vijay Sharma and Mr. AK
Shukla, Advocates. (*through video
conferencing*).

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Ms. Monika Arora, CGSC with Mr.
Yash Tyagi, Advocate for R-1/UOI.
Mr. Shlok Chandra, Standing
Counsel, ESIC with Ms. Mansie Jain
and Mr. Nimit Saigal, Advocates for
R-2.

CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER

16.12.2022

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1. Learned counsel appearing for Respondent No. 2 submits that an affidavit has been filed, however, he needs further time to file an affidavit in terms of order dated 09.09.2022.
2. Let the additional affidavit be filed within three weeks.
3. List on 9th February 2023.

SANJEEV SACHDEVA, J

MANMEET PRITAM SINGH ARORA, J

DECEMBER 16, 2022/ p